

**Office of the Additional Chief Judicial Magistrate,  
Contai, Purba Medinipur**

Order No. 03 / Dated – 15-01-2021

In partial modification of Order No. 99(A)) dt. 18-12-2020 the following revised arrangement has been made for holding remand duty for the month of **January, 2021** is made in the interest of smooth administration of Criminal Justice.

January- 2021(Modified)	
Name of the Officer	Date
Ld. Additional Chief Judicial Magistrate, Contai	17-01-2021
L.d. Judicial Magistrate, 3 <sup>rd</sup> Court Contai.	26-01-2021

Inform all concerns accordingly.

Let a copy of this order be forwarded to Ld. District & Sessions Judge and the Chief Judicial Magistrate, Purba Medinipur at Tamluk, for information and approval.

*Sdt*  
(Jagojyoti Bhattacharjee)  
Addl. Chief Judicial Magistrate,  
Contai, Purba Medinipur.

**Office of the Additional Chief Judicial Magistrate,  
Contai, Purba Medinipur**

No. 192 (i-iv) / Dated: 15-01-2021

Copy forward for information to:

1. The District & Sessions Judge, Purba Medinipur
2. The Additional District & Sessions Judge, Contai, Purba Medinipur
3. The Chief Judicial Magistrate, Purba Medinipur at Tamluk.
4. The A.P.P. A.C.J.M.'s Court, Contai
5. The Judicial Magistrate, 1st Court/2nd Court/3rd Court, Contai
6. The B.C. I of A.C.J.M.'s Court, Contai
7. The Secretary, Civil/Criminal Bar Association, Contai
8. The C.S.I Contai Court for communication to the G.R.O and Non-G.R.O for taking necessary action.

*J*  
(Jagojyoti Bhattacharjee)  
Addl. Chief Judicial Magistrate,